

In the National Company Law Tribunal, Jaipur

Item No. 209

CP No. (IB)-225/9/JPR/2019

UNDER SECTION 9 OF IBC, 2016

In the matter of:

Mr. Rohit Bafna

.....Applicant/Petitioners

VS.

M/s Grexter Housing Solutions Pvt. Ltd.

.....Respondent

Order delivered on 07.11.2019

**Coram: SH. P. S. N. PRASAD, HON'BLE JUDICIAL MEMBER
SH. RAGHU NAYYAR, HON'BLE TECHNICAL MEMBER**

For Petitioner (s) : Naresh Kumar Sejvani, Adv.

For Respondent(s) : Nikhil Yadav, Adv.
Varun Mehra, CS

ORDER

Heard the submissions made by the counsel for the Operational Creditor as well as counsel for the Corporate Debtor. Having regard to the special circumstances explained by the Corporate Debtor, relevant application may be filed within a next couple of days including today. Post the matter to 27.11.2019.

Sd/

**(RAGHU NAYYAR)
TECHNICAL MEMBER**

Sd/

**(P. S. N. PRASAD)
JUDICIAL MEMBER**